

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 138
21(ND)2009
Cont.A.-11/2020

IN THE MATTER OF:

M/s. Smt. Madhu Bhaskar ... **Applicant/Petitioner**

Versus

M/s. TNB Investments Pvt. Ltd. ... **Respondent**

Under Section: 397/398

Order delivered on 11.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

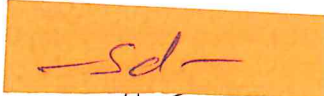
SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

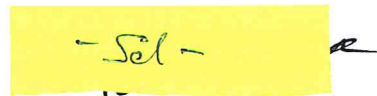
ORDER

Cont.A.-11/2020 : Issue notice upon the Respondent by all modes including the E-Mail Ids of the Respondents. The affidavit be filed within a week from today. List the matter on 17.02.2021.

In the meantime, the Applicant is directed to share the pdf file of the main application with the registry so, that the same may be uploaded on the DMS.



(L.N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)